

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.02.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1502 of 2021 in Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V. Omni Projects (India) Ltd. & Anr. With	Aastha Mehta	Lalit Patel Jamin Dave Karan Valecha-R1 IchchhaKalash-R5
2.	Comp. App. (AT) (Ins) No. 266 of 2021	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	Nandish Patel	Avdhesh Kumar Varshney-R1 Aastha Mehta-R2 Ravi Pahwa-R2 to R6 Sharad Tyagi-R6
3.	I.A. No. 288 of 2022 in T.A. (AT) (Compt.) No. 01 of 2017 (Old App. No. 82 of 2015)	Verifone India Sales Pvt. Ltd. Vs. Competition Commission of India & Anr.	Rajshekhar Rao Naval Chopra	Pallav Shishodia,

For Directions

4.	Competition App. (AT) No. 08 of 2020	B.B. Patil Vs. Competition Commission of India	Ashvini Kumar	
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For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 211 of 2020	Rana Sarkar Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Arushi Arora	Abhirup Dasgupta Bhawana Sharma Ishaan Duggal-R1
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For Hearing

6.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2
7.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh

8.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
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After rising of Chennai Bench assembled at 02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

9.	Comp. App. (AT) (Ins) No. 198 of 2020 (PH)	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	Aman Varma Tajinder Pal Singh-R2 Himrit S. Wadhwa
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**By order of Hon'ble Chairperson
-sd/-
Registrar**